

Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date 24-07-2024 List of operational creditors (Other than Workmen and Employees and Government Dues)													
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	
	NIL	-	-	0	-	0	0	0	0	-	-	-	-
0	Total	-	-	-	-	0	0	0	0	0	0	0	-

Arun Poddar
 Interim Resolution Professional
 In the matter of Saha Distributors Private Limited
 IBBI Registered no.: IBBI/IPA-001/IP-P02237/2020-2021/13387
 IBBI Registered Address: 1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026
 Registered Mobile: 99529 66744
 IBBI Registered Email Id: ca.arunpoddar@gmail.com
 Authorisation for Assignment (AFA) valid upto: June 30, 2025
 Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.
 Process Specific Email Id: cirp.sahadpl@ancoraa.com

